



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21th January, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV on 20.01.2023. The next date of Hearing is 03.02.2023.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1510 of 2022	Greenopolis Welfare Confederation (AOP) Vs. Three C Shelters Pvt. Ltd.& Anr.	Prageet Rathi	
2.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava
3.	Comp. App. (AT) (Ins) No. 444 of 2022 & I.A. No. 3802 of 2022 (PH)	Rakesh Kumar Gupta Vs. Straight Edge Contracts Pvt. Ltd. Through its Resolution Professional & Ors. With	Abhishek Anand	Sanjay Bhatt Apoorva Choudhary-R
4.	Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors.	Sahil Monga	Abhishek Anand

		With		
	(PH)			
5.	Comp. App. (AT) (Ins) No. 370 of 2022 (PH)	Three C Shelters Pvt. Ltd. Through Its Resolution Professional Mr. Chander Prakash Vs. Orris Infrastructure Pvt. Ltd. With	Sanjay Bhatt	R.K Gupta Ekansh Mishra Swarlipi Deb Roy
6.	Comp. App. (AT) (Ins) No. 602 of 2022 (PH)	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr. With	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2
7.	Comp. App. (AT) (Ins) No. 1379 of 2022 & I.A. No. 4311, 4312, 4733 of 2022 (With Defects) (PH)	Girish Chander Joshi Vs. Orris Infrastructure Pvt. Ltd. & Ors.	Raj Kamal	

By order of Hon'ble Chairperson

-Sd/-

Registrar